

Seventeenth Loksabha

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Title: Introduction of the Protection of Medical and Health Service Professionals from Assault, Criminal Force and Intimidation Bill 2019.

SHRI GAUTAM GAMBHIR (EAST DELHI): I beg to move for leave to introduce a Bill to provide for protection of Medical and health service professionals against assault, use of criminal force and intimidation and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for protection of Medical and health service professionals against assault, use of criminal force and intimidation and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI GAUTAM GAMBHIR : I introduce the Bill.